

F.No.A-60011/28/2010 -Admn.I(LA)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs

4<sup>th</sup> Floor, 'A' Wing, Shastri Bhawan  
New Delhi, dated 25<sup>th</sup> October, 2016

**OFFICE ORDER No. 110 / 2016**

In modification of this Department's Order No. 1/2015 dated 20.07.2015, the competent authority in pursuance of the provisions contained in Section 5(1) and (2) of the Right to Information Act 2005, re-designates the following officers of this Department as Appellate Authority and Central Public Information Officers (CPIO) :-

S.No.	Section	Name of CPIO	Link Officer of CPIO	First Appellate Authority	Link Officer of First Appellate Authority
1.	Judicial Section	Shri Surender Kumar, ALA	Shri Krishan Mohan Arya, ALA	Shri R.K. Srivastava, DLA	Smt. Poonam Suri, DLA
2.	Notary Section	Smt. Poonam Suri, DLA	Shri R.K. Srivastava, DLA	Shri G.S. Yadav, JS&LA	Shri S.R. Mishra, JS&LA
3.	Implementation Cell	Dr. P.K. Behera, DLA	Shri R.S. Verma, DLA	Shri Inder Kumar, AS	Shri Ramayan Yadav, AS
4.	RTI Cell	Shri K. Ginkhan Thang, DS	Shri A.K. Joshi, DS	Shri Ramayan Yadav, AS	Shri Inder Kumar, AS
5.	Advice A, B & C Sections	Shri Arpit Anant Mishra, ALA	Ms. Jyoti Divya, ALA	Shri S.R. Mishra, JS&LA	Shri G.S. Yadav, JS&LA
6.	Admn. I Section	Shri Bhakti Lal, US	Shri Unni Krishnan T., US	Shri G.S. Yadav, JS&LA	Shri S.R. Mishra, JS&LA
7.	Vigilance Unit	Shri Bhakti Lal, US	---	Shri R.K. Srivastava, DLA	---
8.	Admn. II Section	Shri A.K. Joshi, DS	Shri K. Ginkhan Thang, DS	Shri S.R. Mishra, JS&LA	Shri G.S. Yadav, JS&LA
9.	Admn. III Section	Shri Suneel Sachdeva, US	Shri Bhakti Lal, US	Shri Ramayan Yadav, AS	Shri Inder Kumar, AS
10.	Admn. IV Section	Shri Unni Krishnan T., US	Shri Suneel Sachdeva, US	Shri Ramayan Yadav, AS	Shri Inder Kumar, AS
11.	PG Cell	Shri A.K. Joshi, DS	Shri K. Ginkhan Thang, DS	Shri G.S. Yadav, JS&LA	Shri S.R. Mishra, JS&LA
12.	Library & Research Section	Dr. R.J.R. Kasibhatla, DLA	Dr. P.K. Behera, DLA	Shri Ramayan Yadav, AS	Shri Inder Kumar, AS
13.	Cash Section	Shri K. Ginkhan Thang, DS	Shri A.K. Joshi, DS	Shri S.R. Mishra, JS&LA	Shri G.S. Yadav, JS&LA
14.	OL Wing	Shri Vijay Singh Meena, DD	Shri N.S. Aswal, A.D.	Shri Ramayan Yadav, AS	Shri Inder Kumar, AS
15.	Litigation(HC) / CAT Cell	Shri Y.K. Singh, DLA	----	Shri R.K. Srivastava, DLA	----
16.	Litigation (LC)	Shri Jiwan Ram, ALA	----	Shri R.K. Srivastava, DLA	----

(K. Ginkhan Thang)  
Deputy Secretary, to the Govt. of India

To:-

1. Officers Concerned.
2. PS to Hon'ble MLJ/ PS to Hon'ble MOS/ PPS to LS/ PPS to Additional Secretaries/ JS&LAS.
3. Central Agency Section/ Litigation (HC)/ Litigation(LC)/ CAT Cell
4. Admn.II/III/IV Section, Judicial/ Implementation/ Notary Cell & Advice 'A'/ 'B'/ 'C' Section, PG Cell, Library & Research Section, Cash Section, OL Wing..
5. NIC Cell(Ms. Reema, S.S.A.) with the request to upload the above order on the website of this Department
6. Office Order folder.



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Department of Legal Affairs  
Admn. I Section

Shastri Bhawan, New Delhi.

Dated : 8<sup>th</sup> Feb. 2017Office Order No. 92/2017

In partial modification of this Office Order No. 110/2016 dated 25<sup>th</sup> Oct. 2016 regarding appointment of Appellate Authority and CPIO in pursuance of the provisions contained in Section 5(1) and (2) of the Right to Information Act, 2005, the competent authority in Department of Legal Affairs designates the following officers of this Department as Appellate Authority and Central Public Information Officer(CPIO):

Sl.No	Section	Name of CPIO	Link Officer of CPIO	First Appellate Authority	Link Officer of First Appellate Authority
1.	Judicial Section	Shri B.S. Sharma, ALA	Shri Arpit Anant Mishra, ALA	Shri R.K. Srivastava, DLA	Smt. Poonam Suri, DLA
2.	Advice A, B & C Sections	Shri Arpit Anant Mishra, ALA	Shri B.S. Sharma, ALA	Shri S.R. Mishra, JS&LA	Shri G.S. Yadav, JS&LA
3.	Admn. Section	Shri Bhakti Lal, US	Shri Unni Krishnan T., US	Shri Ramayan Yadav, Addl. Secy.	Shri Inder Kumar, Addl. Secy.
4.	PG Cell	Shri A.K. Joshi, DS	Shri K. Ginkhan Thang, DS	Shri G.S. Yadav, JS&LA	Shri S.R. Mishra, JS&LA
5.	Litigation(HC) / CAT Cell	Shri Y.K. Singh, DLA	Shri Jiwan Ram, ALA	Shri R.K. Srivastava, DLA	Smt. Poonam Suri
6.	Litigation (LC)	Shri Jiwan Ram, ALA	Shri Y.K. Singh, DLA	Shri R.K. Srivastava, DLA	Smt. Poonam Suri

2. The Competent Authority in Department of Legal Affairs has further decided that in future the incumbents on the posts of CPIO and First Appellate Authority shall automatically be designated as the CPIO and First Appellate Authority of the concerned Section/Branch respectively. It is also clarified that the incumbents of Link Officer viz. CPIO and First Appellate Authority may also be automatically designated as CPIO/First Appellate Authority. This decision of the competent authority is also applicable for Branch Secretariats, Mumbai / Kolkata / Chennai / Bengaluru in respect of CPIO, CPIO and First Appellate Authority (Reference Office Order No. 93/2016 dated 14<sup>th</sup> Sept. 2016 and Office Order No. 111/2016 dated 25<sup>th</sup> Oct. 2016).

(K. Ginkhan Thang)

Deputy Secretary to the Govt. of India

To

- 1) Officers concerned.
- 2) PS to Hon'ble MLJ/PPS to LS / PPS to Additional Secretaries / JS&LAS
- 3) Central Agency Section / Litigation(HC) / Litigation (LC) / CAT Cell.
- 4) Admn. II / III/ IV Section, Judicial / Notary / Implementation / Advice 'A', 'B' & 'C' Sections.
- 5) Incharge, Branch Secretariats, Kolkata/ Chennai/ Mumbai/Bengaluru.
- 6) NIC Cell with the request to upload the Order on the website of this Department under 'Distribution of Work' link.
- 7) E-Office.
- 8) Office Order folder.

*CPIO may kindly also see*  
*5/1/2017*  
*9-2-17*